COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 57 of 2018 in DFR No. 4037 of 2017

Dated: 8th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: M/s. Seshasayee Paper and Boards Limited Vs.					Appellant(s)
Tamil Nadu Generation Corporation Ltd. & Anr.	and	Distributio	า		Respondent(s)
Counsel for the Appellant(s)		:	Mr. Ana	nd K. C	Ganesan
Counsel for the Respondent(s	s)	:	Mr. S. V	allinay	agam for R-1
			Mr. Seth	nu Ram	alingam for R-2

ORDER

The learned counsel appearing for Applicant seeks two weeks' time to file additional affidavit in DFR No. 4037 of 2017.

The submissions made be the learned counsel appearing for the Appellant, as stated above, is placed on record.

Two week's time is granted at the request of learned counsel appearing for the Appellant to enable him to file additional affidavit. He may file the same on or before 22.03.2018.

List the matter on 26.03.2018.

(S.D. Dubey) Technical Member Pr/js (Justice N.K. Patil) Judicial Member